Central Administrative Tribunal Principal Bench, New Delhi

CP No.790/2015 In OA No.2092/2015

this the 31st day of May, 2016

Hon'ble Mr. V. Ajay Kumar, Member (J) Hon'ble Dr. Birendra Kumar Sinha, Member (A)

Shri V.Jaganathan Arulmoni Associate Professor S/o E.Varuvel Aged about 62 years R/o Flat No.16, Type-V Delhi Technical University Bawana Road, Delhi – 110 042.

..... Applicant.

(By Advocate: Ms. Neetu Mishra)

Versus

- Prof. Yogesh Singh
 The Vice Chancellor
 Delhi Technological University
 (Formerly Delhi College of Engineering)
 Bawana Road
 Delhi 110 042.
- Smt. Punya Salila Srivastave Secretary Department of Training & Technical Education Muni Maya Ram Marg Pitampura, Delhi – 110 088.

....Respondents

ORDER (ORAL)

By Hon'ble Mr. V.Ajay Kumar, Member (J)

When this matter is taken up, it is submitted by all the counsels that in Writ Petition No.3549/2016 filed by the respondents against the orders of

this Tribunal, the original applicant has agreed that he would not press the CP.

2. In the circumstances, the CP is closed and notices are discharged. However, the applicant is at liberty to avail his remedies, in accordance with law, once the Writ Petition or the stay application is finally decided. No costs.

(Dr. Birendra Kumar Sinha) Member (A)

(V. Ajay Kumar) Member (J)

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